

## **HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001.**

No.HHC/Admn.2 (21)/82-VI-

Dated, Shimla the 8<sup>th</sup> January, 2019.

### **ADVERTISEMENT NOTICE**

The High Court of Himachal Pradesh invites online applications from the eligible desirous candidates for filling up the following existing vacancies of Class-III on the establishment of High Court of Himachal Pradesh, Shimla :-

<b>Name of the Post</b>	<b>Number of vacancies</b>	<b>Pay Band &amp; Grade Pay</b>	<b>Educational Qualification</b>
<b>Junior Office Assistant (IT) (On Contract basis) (Class-III)</b>	<b>2 clear-cut ( UR)</b>	<b>Rs.5910-20200 + Grade pay Rs.1950/- on fixed contractual emoluments i.e. minimum of the pay band + Grade Pay, per month</b>	<b>Possessing any of following educational qualifications :-</b> <b>(i) B. Tech. in Computers or I.T. or Electronics &amp; Communication Engineering/ MCA/ B.Sc. (IT)/ PGDCA or equivalent</b> <b>Or</b> <b>(ii) 10+2 or equivalent qualification + BCA (Bachelor of Computer Application).</b> <b>Or</b> <b>(iii) Matriculation + Polytechnic Diploma in Computers or I.T. or Electronics.</b> <b>Or</b> <b>(iv) 10+2 or equivalent qualification + DCA (Diploma in Computer Application)/ I.T.I. diploma in Computers or equivalent Diploma in Information Technology or Computers/Computer Science or 'O' or 'A' Level Diploma from National Institute of Electronics and Information Technology.</b>

The applications are acceptable only in online mode. The desirous candidate(s) may use the link provided on our website i.e. <http://hphighcourt.nic.in> at the Tabs 'Recruitment/Results or 'Announcement' on or before its last date i.e. 15.02.2019 upto 11.45 p.m.

For detailed information with regard to the **Important Instructions, Rules, Regulations, Syllabus, fee structure, examination schedule and mode of payment etc.**, the candidates are advised to read carefully the relevant information with utmost care which is annexed with the Online Application Portal on our website before applying in online mode.

The Examination fee for the candidates applying online against the advertised vacancies is **Rs.340/-** (plus GST as applicable) common for all categories i.e.

General (UR) as also including all other reserved categories and the same shall have to be deposited/paid in online mode. **The fee once paid shall not be refunded to the candidate in any case.**

Age of the candidate should not be **less than 18 years or more than 45 years as on 01.01.2019**. However, in case, the candidate belongs to any reserved category, the relaxation in upper age limit shall be allowed as may be prescribed by the State Govt. from time to time for entry into service for such candidates.

The eligible candidates will **ONLY be informed through email and SMS alerts on their registered email IDs and mobile numbers** about the examination schedule etc. No separate call letters will be sent in offline mode. Therefore, the candidates are advised to fill-up their correct mobile number(s) and email IDs while applying online. However, all eligible candidate must have to bring along the **ADMIT CARDS** to be downloaded from their profile created by them on our website at Online Application Portal, at the time of appearing in the exams./test as shall be conveyed to them, failing which they will not be allowed to sit in the test/exams.

**By Order**

**Registrar General**

Endst.No. HHC/Admn.2 (21)/82-VI- 1437-40  
**Copy forwarded to:-**

Dated: 8.1.2019.

1. All the District & Sessions Judges in H.P., with a request to get the copy of the aforesaid Advertisement Notice displayed on the Notice Boards of all Courts in their respective Civil & Sessions Divisions.
2. The NIC Co-ordinator at High Court with a request to upload the above advertisement Notice alongwith its relevant annexures on the High Court Website.
3. Notice Board of High Court of Himachal Pradesh, Shimla-171 001.
4. Shri Vikrant Janartha, Prop. Janartha Advertising, Katiyar Cottage, IInd Floor, Near Local Bus Stand, Sanjauli, Shimla, with a request that the above Advertisement Notice may be got published at the earliest in the Hindi Newspaper 'Amar Ujala (Himachal Edition)' and English Daily 'The Tribune' and also send cutting of the published advertisement to this High Court Registry for the purpose of record and further necessary action.

  
**Registrar General**

g/c